

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5991
ANSWERED ON:03.05.2013
MEDICAL COLLEGES UNDER AYUSH SYSTEMS
Das Shri Ram Sundar;Karwariya Shri Kapil Muni

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of recognized Graduate and Post Graduate colleges under the Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) systems of medicine, State/UT-wise;
- (b) the quantum of grants sanctioned and released to the colleges under the AYUSH systems of medicine indicating their status of utilisation during each of the last three years and the current year, State/ UT-wise;
- (c) whether the Government has derecognised certain colleges under the AYUSH systems of medicine;
- (d) if so, the details thereof during the said period and the reasons therefor, State/ UT-wise; and
- (e) the steps taken/proposed by the Government for proper monitoring of the utilisation of the above grants by the colleges under the AYUSH systems of medicine in the country?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) The number of recognized Graduate and Post Graduate colleges under the Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) systems of medicine, State/UT-wise are given at Annexure-I.
- (b) The quantum of grants sanctioned and released to the colleges under the AYUSH systems of medicine indicating their status of utilisation during each of the last three years and the current year, State/UT-wise is given at Annexure-II.
- (c)&(d) The State/UT-wise list of Ayurveda, Siddha and Unani Colleges not permitted during the last three years and the current year is at Annexure-III.

As per the provision under section 19 of the Homoeopathic Central Council Act, 1973, degrees awarded by the following Homoeopathy colleges have been derecognized as these colleges were found to be providing poor quality education and not complying the set standards of Homoeopathy Regulations, 1983 :

Name of the College Period of derecognition of degree

i. Purulia Homoeopathy Medical College, Purulia, West Bengal. Any student passed out after 01.01.2012.

ii. Rajeev Gandhi Homoeopathy Medical College, Indore, Madhya Pradesh. Any student passing out from 01.04.2016 onwards.

iii. Maharana Pratap Homoeopathic Medical College, Raipur Chhattisgarh. Any student passing out from 01.04.2016 onwards.

iv. Raipur Homoeopathic Medical College, Raipur, Chhattisgarh. Any student passing out from 01.04.2016 onwards.

The denial of permission/de-recognition of degree was done due to lack of infrastructure facility including teachers in accordance with the Government Policy/Regulations.

(e) As per the scheme guidelines, further grant is released only after liquidation of Utilisation Certificate (UC) for earlier grants. Regular reminders are issued to the Colleges/Hospital & State Governments for submission of UCs with required documents. Frequent meetings are also held with the State Government representatives for the UC position and settlement of UCs. Further, Nodal officers for each State has been nominated and they have visited for resolving the problems being faced by them in proper utilisation of grants.